

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1827
(TO BE ANSWERED ON 08.12.2021)

PENDING CASES AT UPSC LEVEL

1827. SHRI E.T. MOHAMMED BASHEER:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it has come to the notice of the Government that several number of cases are pending for clearance at the UPSC level even after completion of selection process and if so, the details thereof; and
- (b) whether the Government has studied the reason thereof and the appropriate steps taken/being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME
MINISTER'S OFFICE (DR. JITENDRA SINGH)**

(a) & (b): No, Sir. The Union Public Service Commission (UPSC) conducts examinations /recruitment tests for selection of candidates to various Group 'A' and Group 'B' services /posts against the vacancies reported on the basis of the Rules of Examination /Recruitment Rules. The details / dossiers of the recommended candidates, selected through examinations / recruitment tests are immediately forwarded by UPSC to the concerned Nodal Ministry /Department /Union Territory /Statutory Body for issue of offer of appointment etc. The recommendations of the Departmental Promotion Committees / Selection Committee Meetings for appointment by promotion /deputation are approved by Chairman, UPSC on the same /next day and are sent immediately to the Ministry concerned.
